

CENTRAL ADMINISTRATIVE TRIBUNAL  
JAIPUR BENCH, JAIPUR

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**ORDERS OF THE BENCH**

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**18.08.2011**

OA No. 327/2011

Mr. P.N. Jatti, Counsel for applicant.  
Mr. T.P. Sharma, Counsel for respondents.

Learned counsel for the applicant prayed for withdrawal of the OA. The same is dismissed as withdrawn.

*K.S. Rathore*

(Justice K.S. Rathore)  
MEMBER (J)

AHQ

*3000/-*

copy given vide

No 129981308

19/8/11

*Y*